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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 4/2017 & TP 117-A/2016
with T.P. No. 117/397-398/NCLT/AHM/2016 (New)
CA 33/2016 with C.P. No. 8/397-398/CLB/MB/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017**

Name of the Company: Aum Capital Market Pvt. Ltd. & Ors.
V/s.
Jyoti Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

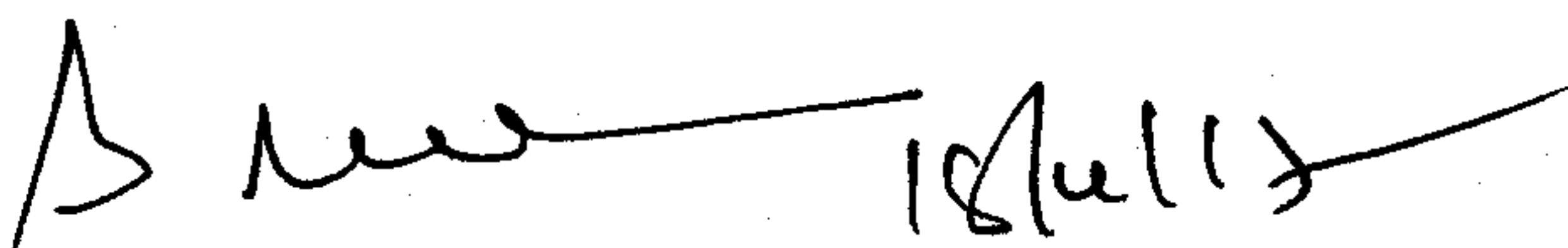
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KIISHORE SONI, FCA.	AUTH. REP. for P-1 - P-9		
2.	AMRITA THAKORE.	ADVOCATE		
3.	NAVIN K PAHKIA Aehr.	Rep: 4 - 3.10	MVR	

ORDER

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Ms. Amrita Thakore with Learned FCA Mr. Kiishore Soni present for petitioners. Learned Advocate Mr. Navin Pahwa present for Respondents no. 1 to 3 and 10.

At request of Respondents

List the matter on 24.04.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 18th day of April, 2017.